

MR. DEPUTY-SPEAKER : How can he give it ? That is not there. Why can't he request Dr. Subramaniam Swamy to give a letter separately ? He cannot give it on behalf of all. I am saying that I will permit every hon. member provided they give it in writing. I do not want to go into the reasons as to why they were absent. But does not any hon. member feel that, when the Chair calls him and he is not present in the House, it is a disrespect to the Chair ?

(Interruptions)\*\*

SHRI MANI RAM BAGRI : I am on a point of order.

(Interruptions)

MR. DEPUTY-SPEAKER : Hon. Members, the House stands adjourned to meet at 2.05 P.M.

13.06 hrs.

*The Lok Sabha then adjourned for Lunch till Five minutes past Fourteen of the clock.*

14 09 hrs.

*The Lok Sabha then re-assembled after Lunch at Nine Minutes past Fourteen of the clock.*

[MR. DEPUTY-SPEAKER in the Chair]

MATTERS UNDER RULE 377—Contd.

(ii) Construction of more houses for Workers of Ordnance Factories at Jabalpur

श्री बाबू राव परांजपे (जबलपुर) : उपाध्यक्ष महोदय, मध्य प्रदेश में जबलपुर जनसंख्या की दृष्टि से क्रमांक दो नम्बर का शहर है तथा आज जनसंख्या साढ़े दस लाख है। मध्य प्रदेश में यह एक मात्र नगर है जहां दो विश्वविद्यालय, उच्च न्यायालय, विद्युत मंडल का मुख्यालय, डाक तार विभाग का कारखाना तथा प्रशिक्षण केन्द्र है।

शिक्षा की दृष्टि से जबलपुर नगर मध्य प्रदेश क्रमांक एक पर है तथा एक लाख से अधिक विद्यार्थी वहां पर शिक्षारत हैं।

भौगोलिक दृष्टि से, जबलपुर जिले में भारत का मध्य बिन्दु है। सुरक्षा की दृष्टि से अत्यन्त उपयुक्तता के कारण रक्षा मंत्रालय ने अनेकों कारखाने यहां खोले हैं। अनुमानतः 65,000 कर्मचारी इनमें कार्यरत हैं। 35 प्रतिशत आवास गृह कर्मचारियों को उपलब्ध कराने का विभागीय नियम है। परन्तु जबलपुर में मात्र 16 प्रतिशत कर्मचारियों को यह सुविधा प्राप्त है।

जबलपुर में स्थानाभाव होने के कारण मकानों के किराये बहुत बढ़े हैं, एक कमरा सौ रुपये से कम में नहीं मिलता।

अतएव रक्षामन्त्री जी से अनुरोध है कि अवि-लम्ब जबलपुर में आवश्यक मात्रा में गृह निर्माण के आदेश प्रदान करें जिससे कि 35 प्रतिशत के नियम पर अमल हो।

(iii) Funds for roads in Orissa

SHRI ARJUN SETHI (Bhadrak) : Out of 46,992 inhabited villages of Orissa State, only 1,242 villages have been connected by all-weather roads as on 31.3.1983 although, it has been the avowed policy of the Central Government for linking up of all villages with a population of 1,500 and above and 50 per cent of the villages with population of 1,000 and 1,500 by 1990. Similarly, the total percentage of surfaced roads to the total road length of the State is only 28.0 against the all-India average of 40.6 per cent. There are still Sub-Divisional and Block headquarters of the State not being linked up by pucca roads with the District headquarters.

Under the Minimum Needs Programme and now under the NREP, the Government at the Centre aimed at removing the distortions in different States by providing enough funds to have all-weather roads to link up the villages and the local administrative units of the State.

Therefore, it is imperative on the part of the Centre to see that the Block machinery